

Government of Jammu and Kashmir
General Administration Department
(Services) Civil Secretariat, Jammu

Notification,
Jammu, the 23rd of February, 2021.

S.O 61.- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor hereby makes the following amendments in the Jammu and Kashmir Combined Competitive Examination Rules, 2018; namely:-

1. Clause (i) of rule 2 shall be substituted by the following:-

“(i) Union territory” means the Union territory of Jammu and Kashmir.”

2. In rule 6, after the word “ALC”, the sign and words “ , International Border (IB), Economically Weaker Section (EWS), Pahari Speaking People (PSP)” shall be inserted.

3. In 2nd proviso to rule 7, for the sign and word “& ALC”, the sign and words “ , ALC, International Border (IB), Economically Weaker Section (EWS) and Pahari Speaking People (PSP)” shall be substituted.

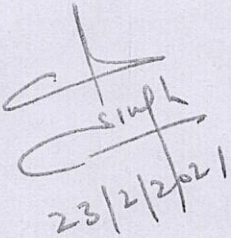
4. In rule 8, in sub-rule (1).-

(i) in clause (i), for the words “Permanent resident of the State”, the words “domicile of the Union territory” shall be substituted.

(ii) in sub-clause (a) of clause (ii), after the word “ALC”, the sign and words “ / International Border (IB) / Economically Weaker Section (EWS) and Pahari Speaking People (PSP)” shall be added.

(iii) clause III of proviso appended to first Explanation shall be omitted.

5. In rule 11, after the word and sign “ALC /”, the words and sign “International Border (IB) / Economically Weaker Section (EWS) / Pahari Speaking People (PSP) and” shall be added.


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6. Clause (a) of rule 12 shall be substituted by the following:-

“(a) Domicile of the Union territory;”

7. In rule 16, in sub-rule (1).-

(i), after the word “ALC”, the sign and words “ / International Border (IB) / Economically Weaker Section (EWS) and Pahari Speaking People (PSP)” shall be substituted.

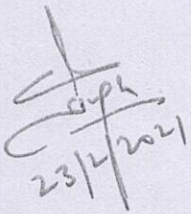
(ii) the following shall be inserted as first proviso:-

“Provided that along with the list of recommended candidates, the Commission shall also maintain a consolidated reserve list of candidates which will include candidates from general and reserved category ranking in order of merit below the last recommended candidate under each category. The reserve list so maintained shall be treated as confidential till the process of recommendation is finalized by the Commission. The reserve list shall be operated when the Government may forward a requisition to the Commission requiring it to recommend, in order of merit, from the reserve list, the same number of candidates as requisitioned for the purpose of filling-up the vacancies in each category. The reserve list shall be valid for a period of one year from the date of recommendation of the first list by the Commission”.

(iii) in the second, third and fourth proviso, as renumbered, for the words “Provided that”, “Provided also” and “Provided further” respectively, the words “Provided also”, “Provided further” and “Provided further” shall respectively be substituted.

8. For the word “State” wherever appearing in the rules, the words “Union territory” with necessary grammatical variations shall be substituted.

9. For the words, sign and figures “The Jammu and Kashmir Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Rules, 2003” and “The Jammu and Kashmir Persons with Disabilities (Equal Opportunities, Protection of Rights and Full

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Participation) Act, 1998”, wherever appearing in the rules, the words, sign and figures “the rules framed under the Rights of Persons with Disabilities Act, 2016” and “The Rights of Persons with Disabilities Act, 2016” shall respectively be substituted.

By order of the Lieutenant Governor.

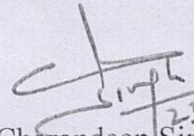
Sd/-
(Manoj Kumar Dwivedi) IAS
Commissioner/Secretary to the Government.

No:GAD(Ser)PSC/02/2021

Dated:23-02-2021

Copy to:-

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to the Lieutenant Governor.
6. All Commissioners/Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Chairman, J&K Special Tribunal.
9. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
10. Divisional Commissioner, Jammu/Kashmir.
11. Director General, J&K Institute of Management, Public Administration and Rural Development.
12. All Heads of Departments/Managing Directors.
13. All Deputy Commissioners.
14. Director, Information, J&K.
15. Secretary, J&K Public Service Commission.
16. Director, Estates, J&K.
17. Director, Archives, Archaeology and Museums, J&K.
18. Private Secretary to the Lieutenant Governor.
19. Secretary, J&K Services Selection Board.
20. General Manager, Government Press, Jammu/Srinagar.
21. Private Secretary to Advisor (F) to Lieutenant Governor.
22. Private Secretary to Advisor (B) to Lieutenant Governor.
23. Private Secretary to Advisor (BK) to Lieutenant Governor.
24. Private Secretary to the Chief Secretary.
25. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
26. Incharge Website, GAD.
27. Stock file.


(Charandeep Singh),

Additional Secretary to the Government.